

However, Government has advised the banks that they should review the periodic rotation of the staff and not let them continue at the same branch/office for the unduly long time. It was also advised that officers and award staff should not normally continue at the same place for more than three and five years respectively and no exemptions have been given from such transfers to office bearers of any recognised officers association.

[*Translation*]

#### **Videshi Punji Nivesh**

3157. SHRI MUNAWWAR HASSAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the attention of the Government has been drawn to the caption news-item published in 'Dainik Jagran' dated February 19, 1997 under "Videshi Punji Nivesh ke Dushprinam";

(b) if so, whether it is a fact that the foreign investment in the country has come as per the target since the announcement of economic liberalisation policy;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the reaction of the Government on the views expressed by the Asian Development Bank in this regard and the import of foreign investment on our economy?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) to (e) Information is being collected and will be laid on the Table of the House.

[*English*]

#### **Closure of Textile Mills**

3158. SHRI MOHAN RAWALE: Will the Minister of TEXTILES be pleased to state:

(a) whether some textile mills in Mumbai under the National Textile Corporation are proposed to be closed down;

(b) if so, the details thereof;

(c) whether it is also proposed to merge some textile mills of Mumbai with other textile mills; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) No mill under NTC in Mumbai is proposed to be closed out-right.

(b) Does not arise.

(c) and (d) So far as NTC mills in Mumbai are concerned, the modernisation plan prepared by the Textile Research Associations envisages merger of 18 unviable mills into 9 viable mills. The details of the mills to be merged and the resultant units are indicated below:-

Mills to be merged	Resultant viable units
1. Indu Mills No. 3	1. Indu Mills No. 3
2. Indu Mills No. 4	2. Indu Mills No. 4
3. Indu Mills No. 2	
4. Mumbai Mills	3. Mumbai Mills
5. New Hind Mills	
6. Bharat Mills	4. Bharat Mills
7. Jupiter Mills	
8. Gold Mohur Mills	5. Gold Mohur Mills
9. Elphinstone Mills	
10. Kohinoor Mills No. 1	6. Kohinoor Mills No. 1
11. Kohinoor Mills No. 2	
12. Kohinoor Mills No. 3	
13. Tata Mills	7. Tata Mills
14. Jam Mills	
15. New City Mills	8. New City Mills
16. Madhusudan Mills	
17. Podar Mills	9. Podar Mills
18. Sitaram Mills	

[*Translation*]

#### **Ninth Five Year Plan**

3159. SHRI SUKHLAL KUSHWAHA: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have any proposal to fix the limit for providing loans to States during the Ninth Five Year Plan; and

(b) if so, the details thereof and the criteria adopted in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) and (b) These is no proposal at present with Government of India to fix limit for providing loans to States during the Ninth Five Year Plan.

[*English*]

#### **Cotton Export Quota**

3160. SHRI MADHUKAR SARPOTDAR: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government of Maharashtra has requested to release further export quota to two lakh bales of cotton in favour of Maharashtra State Cooperative Cotton Growers' Marketing Federation; and

(b) if so, the action taken by the Government in this regard?